

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

I.A.No.3 In Petition(s) for Special Leave to Appeal (Civil) No(s).13239/2006

(From the judgement and order dated 05/05/2006 in WP No. 5202/2005 of The  
HIGH COURT OF CHATTISGARH AT BILASPUR)

BED RAM Petitioner(s)

VERSUS

RATAN LAL & ORS Respondent(s)

(With appln(s) for dismissal of the Special Leave Petition)

Date: 30/08/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT  
( IN CHAMBERS )

For Petitioner(s)

Mr.Praveen Chaturvedi,Adv.(NP)

For Respondent(s)

Mr. Abhijat P. Medh,Adv.(NP)

UPON hearing counsel the Court made the following  
ORDER

None appears to press this I.A. I.A. is rejected.

( Satish K.Yadav )  
Court Master

( R.K.Kumar )  
Court Master